

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3480
TO BE ANSWERED ON 10.08.2026

Funds Sanctioned/Utilised for Afforestation

3480. SHRI ARVIND GANPAT SAWANT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there has been a change in the forest cover of the country during the last five years;
- (b) if so, the details thereof, State-wise;
- (c) the details of funds sanctioned and utilised for afforestation and reforestation during the last five years, State-wise;
- (d) the survival rate of saplings planted under forest conservation and tree plantation programmes; and
- (e) whether the Government has launched any new scheme to promote urban forestry and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) and (b): Forest Survey of India (FSI), Dehradun, an organization under the Ministry of Environment, Forest and Climate Change, carries out the assessment of forest cover of the country biennially and publishes the findings in the India State of Forest Report (ISFR). The assessment is based on remote sensing supported by intensive ground verification. As per ISFR 2023, the forest cover of the country is 7,15,342.61 square kilometre, which is 21.76% of the total geographical area of the country. The forest cover of the country has increased by 3,093.14 square kilometre as compared to ISFR 2019. The State/UT-wise details of change in forest cover reported between ISFR 2023 and ISFR 2019 are given at **Annexure-I**.

(c) to (e): The Ministry provides financial assistance to the States and Union Territories under various Centrally Sponsored Schemes and programmes for afforestation, reforestation, ecological restoration and forest conservation, including the Green India Mission (GIM), Compensatory Afforestation Fund Management and Planning Authority (CAMPA), Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) and Nagar Van Yojana. The State/UT-wise details of funds released/approved under these schemes during the last five years are given at **Annexure-II to Annexure-V**.

Further, a plantation campaign “एक पेड़ माँ के नाम #Plant4Mother” has also been launched on the occasion of World Environment Day 2024 and in the current year also to undertake plantation activities across the country. This campaign follows the “Whole of Government” and “Whole of Society” approach with participation of all stakeholders for increasing the green cover in the country. The campaign has contributed to large scale plantation aiding the enhancement of green cover in the country.

Survival of saplings planted under afforestation, re-afforestation, ecological restoration and forest conservation depends upon several factors such as species selection, site conditions, climatic conditions, rainfall, soil moisture, protection from biotic interference and post-plantation maintenance. Monitoring of plantations is undertaken by the implementing agencies and the respective State Forest Departments in accordance with the provisions of the concerned schemes and programme guidelines. However, the

Ministry does not maintain a centralized database on the survival rate of saplings under all forest conservation and tree plantation programmes.

The Ministry is implementing Nagar Van Yojana with the objective of enhancing tree cover, improving biodiversity and providing ecological benefits to urban and peri-urban areas. During 2020-21 to 2025-26, 652 projects covering an area of 19,348.591 hectares have been approved with a total approved cost of ₹699.33 crore, against which an amount of ₹564.39 crore has been released. The State-wise details of the funds released are given at **Annexure-V**.

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3480 due for answer on 10.08.2026 regarding 'Funds Sanctioned/Utilised for Afforestation'

State/UT wise change in Forest Cover between ISFR 2023 and ISFR 2019

(Area in Square kilometre)

S.No.	State/UT	Forest Cover (ISFR 2019)	Forest Cover (ISFR 2023)	Change in Forest Cover between ISFR 2023 and ISFR 2019
1	Andhra Pradesh	29,137.00	30,084.96	947.96
2	Arunachal Pradesh	66,688.00	65,881.57	-806.43
3	Assam	28,327.00	28,313.555	-13.45
4	Bihar	7,306.00	7,532.45	226.45
5	Chhattisgarh	55,611.00	55,811.75	200.75
6	Delhi	195.44	195.28	-0.16
7	Goa	2,237.00	2,265.72	28.72
8	Gujarat	14,857.00	15,016.64	159.64
9	Haryana	1,602.00	1,614.26	12.26
10	Himachal Pradesh	15,434.00	15,580.35	146.35
11	Jharkhand	23,611.00	23,765.78	154.78
12	Karnataka	38,575.00	39,254.27	679.27
13	Kerala	21,144.00	22,059.36	915.36
14	Madhya Pradesh	77,482.00	77,073.44	-408.56
15	Maharashtra	50,778.00	50,858.53	80.53
16	Manipur	16,847.00	16,585.46	-261.54
17	Meghalaya	17,119.00	16,966.84	-152.16
18	Mizoram	18,006.00	17,990.46	-15.54
19	Nagaland	12,486.00	12,222.47	-263.53
20	Odisha	51,619.00	52,433.56	814.56
21	Punjab	1,849.00	1,846.09	-2.91
22	Rajasthan	16,630.00	16,548.21	-81.79
23	Sikkim	3,342.00	3,358.40	16.40
24	Tamil Nadu	26,364.00	26,450.22	86.22
25	Telangana	20,582.00	21,179.04	597.04
26	Tripura	7,726.00	7,584.77	-141.23
27	Uttar Pradesh	14,806.00	15,045.80	239.80
28	Uttarakhand	24,303.00	24,303.83	0.83
29	West Bengal	16,902.00	16,832.33	-69.67
30	A&N Islands	6,743.00	6,732.92	-10.08
31	Chandigarh	22.03	25	2.97
32	Dadra & Nagar Haveli and Daman & Diu	227.49	225.62	-1.87
33	Jammu & Kashmir	21,122.00	21,346.39	224.39
34	Ladakh	2,490.00	2,285.92	-204.08
35	Lakshadweep	27.1	27.06	-0.04
36	Puducherry	52.41	44.31	-8.10
	Grand Total	7,12,249.47	7,15,342.61	3,093.14

Annexure II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3480 due for answer on 10.08.2026 regarding 'Funds Sanctioned/Utilised for Afforestation'

State-wise Funds Released under Green India Mission (GIM) during the Last Five Financial Years (FY 2021-22 to FY 2025-26)

(₹ in Crore)

Sl. No.	State/UT	Total (Last 5 Years)
1	Andhra Pradesh	2.02
2	Arunachal Pradesh	34.71
3	Chhattisgarh	8.95
4	Haryana	64.49
5	Himachal Pradesh	0.07
6	Jammu & Kashmir	10.99
7	Karnataka	15.58
8	Kerala	8.49
9	Madhya Pradesh	74.04
10	Maharashtra	0.00
11	Manipur	27.35
12	Mizoram	96.16
13	Odisha	38.81
14	Punjab	11.44
15	Sikkim	40.69
16	Uttarakhand	119.49
17	West Bengal	1.52
18	Uttar Pradesh	8.73
Total		563.52

Annexure III

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3480 due for answer on 10.08.2026 regarding 'Funds Sanctioned/Utilised for Afforestation'

State/UT-wise Funds Approved by National CAMPA for Compensatory Afforestation during the Last Five Financial Years (FY 2021-22 to FY 2025-26)

(₹ in Crore)

Sl. No.	State/UT	Total (Last 5 Years)
1	Andaman & Nicobar Islands	10.43
2	Arunachal Pradesh	104.32
3	Andhra Pradesh	90.09
4	Assam	10.15
5	Bihar	51.02
6	Chandigarh	0.43
7	Chhattisgarh	154.78
8	Delhi	43.21
9	Goa	30.69
10	Gujarat	144.24
11	Haryana	188.47
12	Himachal Pradesh	46.54
13	Jammu & Kashmir	28.54
14	Jharkhand	181.67
15	Karnataka	78.96
16	Kerala	9.13
17	Madhya Pradesh	358.30
18	Maharashtra	88.49
19	Manipur	3.60
20	Meghalaya	11.04
21	Mizoram	7.86
22	Ladakh	0.00
23	Odisha	215.90
24	Punjab	156.92
25	Rajasthan	66.93
26	Sikkim	40.90
27	Tamil Nadu	21.85
28	Telangana	104.73
29	Tripura	25.34
30	Uttar Pradesh	69.13
31	Uttarakhand	45.06
32	West Bengal	18.14
Total		2,406.86

Annexure IV

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3480 due for answer on 10.08.2026 regarding 'Funds Sanctioned/Utilised for Afforestation'

State/UT-wise Funds released under MISHTI through National CAMPA during the FY 2024-25 to FY 2025-26.

(₹ in crore)

Sl. No.	State/UT	Funds released
1	Gujarat	67.30
2	West Bengal	3.74
3	Kerala	1.68
4	Puducherry	1.94
5	Andhra Pradesh	13.08
6	Odisha	0.70
Total		88.44

Note: MISHTI was launched in 2023-24 and disbursement under National CAMPA commenced from FY 2024-25.

Annexure- V

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 3480 due for answer on 10.08.2026 regarding 'Funds Sanctioned/Utilised for Afforestation'

State/UT-wise status of fund released Nagar Van Yojana during (FY 2020-21 to FY 2025-26)

(₹ in crore)

Sl. No.	State/UT	Total Funds Released (₹ crore)
1	Andaman & Nicobar Islands	0.56
2	Andhra Pradesh	116.88
3	Arunachal Pradesh	2.89
4	Assam	1.70
5	Bihar	4.42
6	Chandigarh	0.13
7	Chhattisgarh	14.53
8	Goa	2.05
9	Gujarat	7.43
10	Haryana	4.49
11	Himachal Pradesh	4.86
12	Jammu & Kashmir	15.09
13	Jharkhand	23.18
14	Karnataka	22.15
15	Kerala	12.83
16	Madhya Pradesh	82.29
17	Maharashtra	5.09
18	Manipur	3.53
19	Meghalaya	2.43
20	Mizoram	21.72
21	Nagaland	28.10
22	Odisha	18.71
23	Punjab	7.03
24	Rajasthan	54.62
25	Sikkim	10.86
26	Tamil Nadu	12.23
27	Telangana	33.02
28	Tripura	5.05
29	Uttar Pradesh	39.97
30	Uttarakhand	3.75
31	West Bengal	2.77
Total		564.39